

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.116 of 2012

Dated : 7th August, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Nabha Power Ltd. & Anr.	... Appellant(s)
Versus	
Punjab State Power Corporation Ltd. & Anr.	...Respondent(s)

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee
Mr. Aniket Prasoon
Ms. Kanika Chug

Counsel for the Respondent(s): Mr. Sakesh Kumar for R.2

Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swagatika Sahoo for R.1

ORDER

The learned counsel for the Respondent has filed his Written Submissions after serving copy on the other side.

Post the matter for further hearing on **11.09.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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